



The Calcutta Gazette

Extraordinary

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WEDNESDAY, MAY 24, 1939.

PART I

Orders and Notifications by the Governor of Bengal, the High Court,
Government Treasury, etc.

BENGAL LEGISLATIVE ASSEMBLY DEPARTMENT.

NOTIFICATION.

No. 2022L.A.—23rd May 1939.—Under rule 63(I) of the Bengal Legislative Council Electoral (Conduct of Elections) Rules, 1936, a final list of candidates for election to the Bengal Legislative Council by the members of the Bengal Legislative Assembly other than those belonging to the European and Muhammadan Communities, to fill the vacancy caused by the death of Maharaja Sir Manmatha Nath Roy Chaudhury, of Santosh, is published for general information.

K. ALI AFZAL,
*Secy. to the Bengal Legislative Assembly
and Returning Officer.*

Bengal Legislative Council.

[Rule 63(I).]

Final List of Candidates for election.

Serial No.	Name of candidate.	Address of candidate.
1.	Das, Rai Bahadur Dr. Harendra Nath	38, Sidheswar Chandra Lane, Calcutta.
2.	Rai Mahasai, Mr. Munindra Deb ...	21F, Rani Sankari Lane, Kalighat, Calcutta.
3.	Ray, Mr. Amulyadhone ...	Jessore.
4.	Sarkar, Mr. Hemanta Kumar ...	7/B, Ballygunj Place, Calcutta.
5.	Shaw, Mr. Arabinda ...	4, Thakurdas Palit Lane, Calcutta.
6.	Singhi, Mr. Rajendra Singh ...	48, Gariahat Road, Calcutta.

Note.—The poll will be taken on the 27th day of May, 1939, at 11 a.m., at the Bengal Legislative Building, Calcutta.

K. ALI AFZAL,
*Secy. to the Bengal Legislative Assembly
and Returning Officer.*